- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Seventh Annual Report and Accounts of the Broadcast Engineering Consultants India Limited, Noida, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
  - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T.-7240/03]
  - 11.(1) A copy each (in English and Hindi) of the following papers:
    - (a) Annual Report of the Film and Television Institute of India, Pune. for the year 2001-2002.
    - (b) Annual Accounts of the Film and Television Institute of India, Pune, for the year 2001-2002, and the Audit Report thereon.
    - (c) Review by Government on the working of the above Institute.
  - (2) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7239/03]
- I. Report and Accounts (2001-2002) of the Tuticorin Port Trust, Tuticorin and related papers.
- II. Accounts (2001-2002) of the Cochin Port Trust, Cochin and Paradip Port Trust, Paradip and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI): Sir, I beg to lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers, under section 106 and sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
  - (a) Twenty-third Administration Report and Annual Accounts of the Tuticorin Port Trust, Tuticorin, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Port Trust.
  - (c) Review by Government of the Annual Accounts.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T.-7093/03]
  - II. (1) A copy each (in English and Hindi) of the following papers under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
  - (i) (a) Annual Accounts of the Cochin Port Trust, Cochin, for the year 2001 -2002, and the Audit Report thereon.
    - (b) Review by Government of the Annual Accounts. [Placed in Library. See No.L.T.-709i/03]
  - (ii) (a) Annual Accounts of the Paradip Port Trust, Paradip, for the year 2001-2002, and the Audit Report thereon.
    - (b) Review by Government of the Annual Accounts:
    - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T.-7090/03]